

(2024) 11 MAN CK 0010

Manipur High Court (Imphal)

Case No: Revision Petition (CRP.Art.227) No. 37 Of 2024, Miscellaneous Case (Revision Petition (CRP.Art.227)) No. 64 Of 2024

Ace Alliance Pvt. Ltd.

APPELLANT

vs

Easudev Singh

RESPONDENT

Date of Decision: Nov. 26, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: P. Tomcha, N. Ibotombi, Ningtamba

Judgement

Ahanthem Bimol Singh, J

Heard Mr. P. Tomcha, learned counsel appearing for the petitioner.

Issue notice, returnable within one week.

Mr. N. Ibotombi, learned senior counsel assisted by Mr. Ningtamba, learned counsel appearing for the respondents submitted that exchange of pleadings between the parties are complete and the present petition can be disposed of in the next week.

As prayed for, list these cases again on 05-12-2024 for final disposal.

Registry is directed to reflect the name of Mr. N. Ibotombi, learned senior counsel as counsel for the respondents in the cause list.